

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 16.02.2024

Appeal Lodg. No. 23 of 2024

Panafic Industries Limited ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Ms. Rinku Valanju, Advocate i/b R V Legal for the Appellant.

ORDER:

1. Not on Board. Mentioned by the learned counsel for the appellant. List on February 21, 2024.

Ms. Meera Swarup
Technical Member

16.02.2024
msb